

ITEM NO.32

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 21346/2022

(Arising out of impugned final judgment and order dated 14-03-2022 in WA No. 20751/2019 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN
 VIDYALAYA SONAKPUR HARTHALA & ORS.

Respondent(s)

IA No. 148180/2022 - EXEMPTION FROM FILING O.T.
 IA No. 26845/2023 - INTERVENTION APPLICATION
 IA No. 18538/2023 - INTERVENTION/IMPLEADMENT
 IA No. 201307/2022 - INTERVENTION/IMPLEADMENT
 IA No. 138953/2023 - INTERVENTION/IMPLEADMENT
 IA No. 86081/2023 - INTERVENTION/IMPLEADMENT
 IA No. 40359/2023 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 21347/2022 (XI)

IA No. 168539/2022 - EXEMPTION FROM FILING O.T.)
 SLP(C) No. 23664/2022 (XI)

IA No. 185475/2022 - EXEMPTION FROM FILING O.T.
 IA No. 72809/2023 - INTERVENTION/IMPLEADMENT)

Date : 31-10-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
 HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Ms. Aishwarya Bhati, A.S.G.
 Mr. Harish Pandey, AOR
 Ms. Poornima Singh, Adv.

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 Mr. Rahul Tyagi, Adv.
 Mr. Piyush Jha, Adv.

For Respondent(s) Ms. Kiran Ahlawat, AOR
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Mr. Maninder Singh, Sr. Adv.
 Mr. G. C. Verma, Adv.
 Mr. Mukesh Verma, Adv.
 Mr. Pankaj Kumar Singh, Adv.
 Mr. Shashank Singh, AOR

Mr. Narendra Kumar, Adv.
 Mr. A K Yadav, Adv.
 Mr. Kedar Nath Tripathy, AOR
 Mr. Arun Yadav, Adv.
 Mr. Dharmila Yadav, Adv.
 Mr. Anil Kumar, Adv.
 Mr. Amit Khanna, Adv.

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 Mr. Pushkar Anand, Adv.
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 Mr. Rajesh Kumar Pandey, Adv.
 Mr. S. R. Setia, AOR
 Mr. Anand Kumar Singh, Adv.

Mr. Ardhendumauli Prasad, A.A.G.
 Mr. Krishnanand Pandeya, AOR

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 Mr. Giridhar Upadhyay, Adv.
 Ms. Shreya Mishra, Adv.
 Mr. Satyajeet Kumar, AOR

Mr. Amrendra Kumar Mehta, AOR
 Ms. Gunjan Kumari, Adv.

Mr. Prashant Shukla, Adv.
 Mr. Giridhar Upadhyay, Adv.
 Ms. Shreya Mishra, Adv.
 Mr. Satyajeet Kumar, AOR

Mr. Ashutosh Lal, Adv.
 Mr. Alok Kr Mishra, Adv.
 Dr. Vinod Kumar Tewari, AOR

Mr. Shashank Tripathi, AOR
 Mr. Saurabh Chaudhary, Adv.

Mr. Bibek Tripathi, Adv.
 Mr. Y. Lokesh, Adv.
 Ms. Yakeen Bishoyi, Adv.
 Mr. Saurabh Choudhary, Adv.
 Mr. P. Soma Sundaram, AOR
 Mr. N.B.V. Srinivasa Reddy, Adv

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Mr. Dharmila Yadav, Adv.
Mr. Anil Kumar, Adv.
Mr. Amit Khanna, Adv.

Ms. Kiran Ahlawat, AOR
Mr. Ashwani Kumar Upadhyay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 21.11.2023.

Pleadings, if any, be completed in the meanwhile.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)
COURT MASTER (NSH)